

COMMONWEALTH FINANCE MINISTERS'
CONFERENCE

*94. **Sardar A. S. Saigal:** Will the Minister of Finance be pleased to state:

(a) how many countries participated at the Commonwealth Finance Ministers' Conference held at Sydney in January, 1954;

(b) whether any proposals on the balance of payment position in 1954 as regards sterling area were discussed; and

(c) what proposals were agreed to?

The Minister of Finance (Shri C. D. Deshmukh): (a) Nine countries participated in the Conference.

(b) and (c). I request the hon. Members to await the statement which I propose to make shortly in the House.

सरदार ए० एस० सहगल : भारत को इस साल जो कर्जा लेना है, क्या उसके ऊपर वहाँ कोई चर्चा हुई थी?

Shri C. D. Deshmukh: I still have got to advise the hon. Member to await my statement.

Shri T. N. Singh: May I know if the hon. Finance Minister can give us an assurance that it has resulted in no commitments on India's financial resources as a result of the decisions taken at that Conference?

Shri C. D. Deshmukh: That is right. I can give that assurance.

Shri B. S. Murthy: May I know whether the Finance Minister who had attended the Conference has submitted any report to the Government and if so, what are the main features of his report to the Government?

Mr. Speaker: I think he is going to make a statement to the House. I think that is a fact.

Shri C. D. Deshmukh: Yes, Sir.

Mr. Speaker: The hon. Minister is going to make a statement to the House about the Conference.

Shri B. S. Murthy: The first part of my question has not been answered.

Mr. Speaker: After the Question Hour.

I. A. F. PERSONNEL

*95. **Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that I. A. F. personnel in uniform were made to work as gate-keepers during the cricket test match in Delhi, in November, 1953; and

(b) if so, the reasons for drafting I. A. F. personnel for duties in connection with functions organised by non-official bodies?

The Minister of Defence Organisation (Shri Tyagi): (a) No, Sir. Actually, a request was received by Air HQ from the Delhi Cricket Association for giving help in organising and staging the Cricket Test Match in Delhi. Those who volunteered from amongst I.A.F. Personnel serving in Delhi were permitted to help the Delhi Cricket Association.

(b) Does not arise.

Shri H. N. Mukerjee: Has the attention of the Government been drawn to Press reports that these air force personnel in uniform were working as gate-keepers, and that the Chairman of the Test Match Subcommittee happened to be a Joint Secretary of the Defence Ministry which was perhaps the reason why they were drafted for such jobs?

Shri Tyagi: It is not a question of Press report. They were sent to work as gate-keepers in the stadium for the Test match.

Shri R. N. Reddy: May I know why the uniforms were used? That is the point.

Shri Tyagi: They were in uniform.

Mr. Speaker: Why were they in uniform?

Shri Tyagi: They were in uniform.

Mr. Speaker: They were not on Government duty. Why were they in uniform?

Shri Tyagi: They were sent in uniform. In fact, the Cricket Association had requested us to help them. Therefore, they were sent in uniform of course, after they volunteered to serve.

Shri H. N. Mukerjee: Since the civilian gate-keepers were paid a certain sum and also given lunch, may I know to which organisation the saving effected by the loaning of these air force personnel accrued actually?

Shri Tyagi: Charges for the transport of their lunch were paid for by the Cricket Association.

Shri H. N. Mukerjee: Did they get any emoluments for the service?

Shri Tyagi: No, Sir. The Cricket Association only gave them the concession of bringing their families on passes issued free.

LOWER DIVISION CLERKS

***96. Shri T. B. B. Vittal Rao:** Will the Minister of Finance be pleased to refer to the reply to Unstarred Question No. 47 asked on the 18th November, 1953 and state whether a decision has since been taken on the representation made for raising the pay scales of lower division clerks working in the Central Secretariat and attached offices?

The Deputy Minister of Finance (Shri M. C. Shah): The matter is still under examination.

Shri T. B. Vittal Rao: When will the decision in this connection be arrived at?

Shri M. C. Shah: Very soon.

Shri T. B. Vittal Rao: May I know what decision has been arrived at

regarding the compilation of the All-India Cost of living Index for the middle classes?

Shri M. C. Shah: That does not concern this question. I will require notice.

SECONDARY EDUCATION COMMISSION

***97. Shri Jhulan Sinha:** Will the Minister of Education be pleased to state the steps that are being taken to implement the recommendations of the Secondary Education Commission?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The attention of the hon. Member is invited to the reply to Starred Question No. 95 by Shri D. C. Sharma on 18th November 1953. The Committee referred to therein has completed its deliberations and its report has been considered at the 21st annual meeting of the Central Advisory Board of Education which met from the 7th to 9th February, 1954. The recommendations of the Board will be considered by Government in due course.

Shri Jhulan Sinha: May I know what time the Government will take to implement this recommendation?

Dr. M. M. Das: The Central Advisory Board of Education have completed their deliberations only last week. The Government are expected to take some time to consider those recommendations.

Shri N. M. Lingam: May I know whether a team of foreign experts and Indian educationists is touring various countries to study how far the recommendations of the Commission could be implemented in India?

Dr. M. M. Das: Yes Sir. A team of foreign experts and some Indian experts is touring several countries of the world namely UK, Denmark and USA. But, their purpose is to inspect the Secondary Education institutions in those places and see the methods of imparting training to the teachers in the secondary schools. They will be in India shortly and